NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.A.No.446/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M

Name of the Company		A J Tea House Pvt. Ltd.		
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
),	CA SHAPE	+1 AKANAL	PETITIONEN	Hay
			ORDER	10/11/12

Ld. Pr. CA for the petitioner is present.

Heard. Reserved for order.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

Sd